

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

4. IA 2090/2024 In C.P. (IB)/1042(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2024**

NAME OF THE PARTIES: Mr. Udipi Vasudev Ganesh Nayak
IN THE MATTER OF
P & S Jewellery Ltd

Section: 10, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

IA No. 2090/2024:- Adv. Smriti Shahani appeared for the Applicant.

The present application has been filed for placing on record 23th progress report for the quarter ended on 31.03.2024. The said report is taken on record. No order is called for. With the aforesaid observation,

IA No. 2090/2024 is allowed and disposed of.

SD/-
ANIL RAJ CHELLAN
Member (Technical)
02.05.2024
Sushil

SD/-
KULDIP KUMAR KAREER
Member (Judicial)